

INDRAPRASTHA LEGISLATIVE ASSEMBLY

Bulletin Part-I

(Brief summary of proceedings)

Thursday, 7th November, 2019

No. 01

10.56 AM

Sh. Kumar Rajesh, Hon'ble Speaker in-Chair

National Song : Vande Mataram

1. 10.58 AM **Laying of copy of Hon'ble Governor's address on the table :**
Secretary, Indraprastha Legislative Assembly laid on the table of the House, a copy of English Version of the Address delivered by Hon'ble Governor.
2. 10.59 AM **Discussion on Motion of Thanks on Hon'ble Governor Address :**
Shri Rishav Ranjan, Hon'ble Health Minister moved the motion:
"That this House expresses its gratitude to Hon'ble Governor for her address delivered to the Assembly on 7th November, 2019."
The following Members participated in the discussion :
 1. Sh. Satish Kumar
 2. Sh. Vijay Ratna Nilmani Prabhakar, Leader of Opposition
 3. Ms. Vaishnavi Tiwari
 4. Ms. Jayshree Tali**Ms. Amrashree Mishra, Hon'ble Chief Minister** replied to the debate.
The Motion of Thanks was put to vote and adopted by voice-vote.
3. 11.19 AM **Question Hours :**
Questions No. 01 to 10 were asked alongwith supplementaries and replies given.
4. 12.13 PM **Special Mention :**
The following Members raised matters of public importance in the House (Rule-28) :

1. Ms. Vaishnavi Tiwari	11. Sh. Siddharth Verma
2. Ms. Katyayinee Richhariya	12. Sh. Ruvid Imtiyaz
3. Ms. Kajal Bamel	13. Ms. Maherjyot Kaur
4. Sh. Aditya Vikram	14. Ms. Muskan Rathore
5. Sh. Shivam Kumar Pathak	15. Sh. Anmol Upadhyay
6. Sh. Atishaya Mathur	16. Sh. Akhil Thulasidas
7. Ms. Maanya Garg	17. Ms. Zinnia Aurora
8. Sh. Ayush Pandey	18. Ms. Pragati Gautam
9. Ms. Mumuksha Mahajan	19. Ms. Rashmita
10. Ms. Yuashvi Tyagi	20. Sh. Ritesh Shrivastava
5. 12.58 PM **The Chair adjourned the House for One Hour for Lunch-Break.**
6. 2.10 PM **House reassembled.**
Hon'ble Speaker in-Chair.
7. 2.11 PM **Introduction and consideration of Bill :**
Shri Divyanshu Raj, Hon'ble Minister of Social Welfare introduced "Welfare of Senior Citizens Bill, 2019" with the leave of the House and also requested the same to be taken into consideration.
The following Members expressed their views :
 1. Sh. Satyender
 2. Sh. Aditya Vikram
 3. Sh. Aman Gupta
 4. Sh. Shivam Kumar Pathak
 5. Sh. Amul Gupta
 6. Sh. Siddharth Verma
 7. Sh. Nadim Sultan
 8. Ms. Saadiya Rafiq
 9. Ms. Mumtaz Rehman
 10. Sh. Kuber Bathla
 11. Ms. Atishya Mathur
 12. Ms. Girisha

8. 3.14 PM

Resolution (Rule-30) :

Shri Jasjeev Singh Sahni, Hon'ble Member moved the following resolution on “Steps to Improve Women Security”:

“The Legislative Assembly of Indraprastha in its sitting held on 07 November 2019 resolves that:

The House notes with grave concern the increasing instances of crime against women and developing a sense of anguish and deep regret in the citizens of Indraprastha. Accordingly, the House is of the belief that there needs to be in place a series of systemic actions to ensure women safety. Further, having perceived negligence and inadequacy on the part of law enforcing agencies in dealing with this serious and severe situation, this House resolves that the Government should immediately initiate action on the following issues:

To set up a 24x7 Women's Helpline number to receive complaints regarding crimes such as violence, sexual harassment, stalking, voyeurism etc.

To include gender sensitisation courses/workshops as a part of school curriculum for both girls and boys.

To provide self-defence training for girls/women in all public and private schools, colleges as well as work spaces.

To provide free travel on public transport such as metro and buses to boost confidence and enable unrestricted movement of women.

To deploy Marshals in public transport system for the safety of women.

To install GPS and CCTV cameras on buses, metros and other forms of public transport.

To issue non-tamperable photo ID cards for staff members of public transport (drivers, conductors, ticket issuing authorities) that must be worn at all times during work hours.

To create a database of staff members of all public transport system. This database shall also include the details of employees working for private transport operators.

To install street lights and CCTV cameras in dark spots and alleys to ensure better surveillance and provide a secure environment for women.

The House also resolves that Government should formulate a comprehensive accountability mechanism in the form of 'Women Harassment Committees' within government institutions and departments for ensuring absolute security and safety of women.”

The following Members participated in the discussion :

1. Sh. Adil Nazir Khan, Hon'ble Minister of Environment
2. Ms. Bhavya Punani
3. Ms. Katyayinee Richhariya
4. Ms. Varsha Pillai
5. Ms. Kajal Bamel
6. Ms. Gitanjali Jha
7. Ms. Vaishnavi Tiwari
8. Ms. Avni Tyagi
9. Ms. Anmol Upadhay
10. Ms. Keona Rosanne Johny
11. Ms. Sirjan Kaur
12. Ms. Sandara Fransis
13. Sh. Divyanshu Raj, Hon'ble Minister of Social Welfare

Ms. Jasmine Kaur Sidana, Hon'ble Deputy Chief Minister also participated in discussion

The Resolution was put to vote and adopted by voice-vote.

9. 4.01 PM

Resolution (Rule-30)

Ms. Muskaan Rathor, Hon'ble Member moved the following resolution on “Steps to Address Youth unemployment” :

“Government policies to boost economic growth through small and medium scale enterprises have failed to address the rise in unemployment among youth in Indraprastha.

Further, youth unemployment in the state currently stands at 28.7 percent, as a result of which young professionals are unable to find sustainable employment opportunities and many are also under-employed to meet their immediate financial needs.

This Government's focus on social welfare schemes and tax incentives for small and medium scale industries has instead increased the tax burden on the state and shifted their focus from the real issues.

There is a pressing need for structural changes for the creation of infrastructure for sustainable employment.

There needs to be a policy shift towards allowing greater Foreign Direct Investments and private investments to create employment opportunities. This will also help improve growth rates across sectors within the state.

In addition, developing big industries through Public-Private Partnerships will improve efficiency, reduce red-tape and generate employment.

With globalisation, close to 90 per cent of employment opportunities now require vocational skills, but only 20 percent of our youth have employable skills.

Hence, this House resolves that this Government urgently re-think its approach towards skill development in youth by introducing a dedicated scheme to address the pressing problem of youth unemployment.

Further, this Government must introduce diverse skill development courses during secondary level education to cover fields like healthcare, tourism, telecommunication, IT and banking.

Further, the House also resolves that necessary legislation be enacted to ensure that, the process of learning starts at the age of 15 and this can be enhanced through field visits, industry-driven projects, thus, ensuring an application based hands-on learning."

The following Members participated in the discussion :

1. Sh. Aman Gupta, Hon'ble Chief Whip
2. Sh. Ravi Kumar
3. Ms. Maherjot Kaur Grover
4. Sh. Sachin Thenvai
5. Ms. Maanya Garg
6. Ms. Zinnia Aurora
7. Sh. Shubham Kumar
8. Sh. Ritesh
9. Ms. Vaishnavi Tiwari
10. Ms. Preet Arora
11. Ms. Aqsa Wasif
12. Sh. Aditya Vikram
13. Sh. Sandeep Dholakia, Hon'ble Minister of Industry & Finance

The Resolution was put to voice vote.

Opposition demanded division of Standing votes on the Resolution.

30 Members voted in the favour of the Resolution by standing up at their seats. 46 Members voted against the Resolution.

The Resolution was not adopted. The Resolution was abandoned.

10. 5.08 PM **The Chair adjourned the House upto 10.00 AM on Friday, 08th November, 2019.**

**Indraprastha
07 November, 2019**

**Shruti Sharma
Secretary**